

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 66 & 67 OF 2016**

**Dated : 10<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s. Gill Aqua Hydro Power Generation Co. Pvt. Ltd. ...Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir  
Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit for R.1  
Mr. Arjun Grover for R.2  
Mr. Sakesh Kumar for PSERC

**ORDER**

List the matter on **25.01.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**